

DIVISION BENCH
COURT - II

S-15

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/372(KB)2021
IA(I.B.C)/757(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	UCO BANK VS ROYSONS CERAMICS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rajesh Kumar Agrawal, RP
Ms. Pooja Agrawal, Adv.] for RP

ORDER

1. Learned Counsel for the RP present.
2. **IA(I.B.C)/757(KB)2024:**
 - a. This is an application for placing on record the Progress Report which is placed at page 9 onwards and this application is supported by an affidavit at page 7 onwards.
 - b. The Progress Report is taken on record and accordingly this **IA(I.B.C)/757(KB)2024 is allowed and disposed of.**
3. List this matter on **24.04.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**